

**COURT-I**

**In the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 199 of 2016**

**Dated: 11<sup>th</sup> August, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**GAIL India Ltd. .... Appellant(s)**

**Vs.**

**Petroleum & Natural Gas Regulatory Board .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Ajit Pudussery  
Mr. Ajeet Singh Verma

Counsel for the Respondent(s) : Mr. Sumit Kishore

**ORDER**

Learned counsel for the respondent is filing reply today.  
Learned counsel for the appellant may file rejoinder on or before  
04.09.2017 after serving copy on the other side.

List the matter on **15.09.2017.**

**(B.N. Talukdar)**  
**Technical Member (P&NG)**  
Ts/Vg

**(Justice Ranjana P. Desai)**  
**Chairperson**